

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 1491 OF 2006

RANJEET SINGH

Appellant (s)

VERSUS

STATE OF HARYANA & ORS.

Respondent(s)

Date: 24/06/2008 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.V. RAVEENDRAN
HON'BLE DR. JUSTICE MUKUNDAKAM SHARMA
(VACATION BENCH)

For Appellant(s) Mr. Anand,Adv.
Mr. Surya Kant,Adv.

For Respondent(s) Mr. Manjit Singh, Addl.AG.
Mr.T.V.George,Adv.

UPON hearing counsel the Court made the following
ORDER

List next week.

(Pawan Kumar)
Court Master

(Kanwal Singh)
Court Master